

Similar other conclusions have emerged out of the deliberations of that conference sponsored by the UNDP. That is what I meant by international initiative.

श्री जगन्नाथ राव जोशी : जूट-उद्योग-निर्यात को बढ़ावा देने की दृष्टि से निर्यात ड्यूटी की जो कमी की गई थी उस का कहां तक लाभ हुआ है ?

PROF. D P CHATTOPADHYAYA : The question was not about jute duty at all, but if you like me to say something, I will say. It is under study. I cannot say anything at this stage.

WRITTEN ANSWERS TO QUESTIONS

Change in the system of keeping Export Statistics

*964. **SHRI D.D. DESAI :**

SHRI R. K. SINHA :

Will the Minister of COMMERCE be pleased to state :

(a) whether Government have decided to restore the old system of keeping export statistics based on actual shipping; and

(b) if so, the reasons for the change-over in November, 1971 and the further change now ?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA) : (a) and (b) : A change in the method of compilation of export statistics was introduced in November 1970 to speed up the compilation of the export statistics. Prior to November 1970, the statistics were based on the duplicate copy of the shipping bill which represented actual shipment.

On a review, a Committee headed by Dr. B. S. Minhas has expressed the view that the old system prevailing before November 1970 was more accurate. Government have accepted the recommendations of the Minhas Committee and have accordingly decided to revert to the pre-November 1970 system.

Proposal for Package Tours to help Tourists

* 967. **SHRI SAT PÁL KAPUR :**

SHRI M. S. SANJEEVI RAO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

2-419 LSS/73

(a) whether Government had been considering a proposal for package tours to help the tourist visit as many spots as possible in the shortest possible time; and

(b) if so, the broad outlines thereof and the decision taken thereon ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) & (b). To encourage tourists to visit India, Government have approved of a number of Group Inclusive and promotional air fares to the country. These low fares enable tour operators and Travel Agents to work out suitable package tours. Some package tours are also available for domestic tourism.

Proposal to Associate State Industrial Development Corporations with the working of MMTC

* 968. **SHRI NAWAL KISHORE SHARMA :** Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal under the consideration of Government to associate the State Industrial Development Corporations with the working of Minerals and Metals Trading Corporation in the matter of distribution of raw materials; and

(b) if so, the broad outlines thereof ?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA) : (a) Yes Sir. request has been made by the State Small Industries Development Corporations to the Minerals and Metals Trading Corporation to associate them in the distribution of non-ferrous metals to the actual users in the small scale sector.

(b) The Minerals and Metals Trading Corporation has set up a study group to consider the proposal and will take a decision on the basis of the recommendations which are made by the Study Group.

Benami Sterling Holdings of Shri Mundra in U. K.

* 970. **SHRI JYOTIRMOY BOSU :** Will the Minister of FINANCE be pleased to state :

(a) whether his Ministry possesses record of Shri Haridas Mundra's benami Sterling holdings in the United Kingdom;

(b) if so, a brief account thereof ;

(c) what action, if any, was taken by the Reserve Bank of India in this regard; and

(d) the names and particulars of Mundra's UK Companies run by his son Shri Vijay Kumar Mundra ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) . (a) to (d). According to information available with Government there are our companies in the U.K. which Shri Haridas Mundra or his associates appear to have share holdings through Benamidars. Out of these in regard to the share holdings in M/s Duncan Stratton & Co., (UK) Ltd. the prosecution was launched by the Enforcement Directorate before the Chief Presidency Magistrate, Bombay, for contravention of Section 13(1)(e) of the Foreign Exchange Regulation Act against M/s Duncan Stratton & Co. Ltd., Bombay, and its directors namely S/ Shri Haridas Mundra, K.D. Daga and G M Mukherjee who pleaded guilty and were accordingly convicted by the Court. As regards other three companies the matter is still pending at various stages of investigation.

Shri Vijay Kumar Mundra is stated to be a Director in one of these four companies namely, Brahmaputra Tea Co., (UK) Ltd

Import of Books by S.T.C.

*971. **SHRI H. N. MUKERJEL** . Will the Minister of COMMERCE be pleased to state :

(a) whether the State Trading Corporation is to import books from the current year

(b) if so, the types of books to be imported by the S.T.C.; and

(c) the value of books to be imported in the current year ?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTODHPAYAYA) .

(a) Yes, Sir.

(b) The S.T.C. will import books of the following categories : -

- (1) Agricultural Science and Animal Husbandry
- (2) Applied and Fine Arts
- (3) Applied Science
- (4) Business Organisation, Industrial Management and Public Administration

(5) Education

(6) Engineering & Technology

(7) Humanities

(8) Medical Science

(9) Military Science and its History

(10) Pure Sciences.

(11) Reference books

(12) Social Sciences

(13) Text books recommended in Universities, institutions of Higher Learning & Schools

(c) Rs. 100 lakhs

Alleged Harassment of Senior Journalists and others by Income-tax Department, Bombay

*974. **SHRI R.R. SINGH DEO** : Will the Minister of FINANCE be pleased to state :

(a) whether attention of Government has been invited to a report in the 'Current Weekly' of the 7th April, 1973 saying how the Income-Tax Department, Bombay has been harassing senior journalists and others,

(b) whether Government have studied this report carefully; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF REVENUE AND EXPENDITURE (SHRI K.R. GANESH) : (a) and (b). The report mentioned has been seen.

(c) Government have decided to issue suitable instructions in the matter. The Ministry of Law is also being consulted in this regard

LIC's Advice to Shareholders of Punjab National Bank Ltd. not to Accept Low Amount of Compensation

*975. **SHRI P GANGADEB :**
SHRI VARKEY GEORGE:

Will the Minister of FINANCE be pleased to state :

(a) whether the Life Insurance Corporation, a major shareholder of the Punjab National Bank Ltd. took the unusual step of asking the numerous shareholders scattered all over the country, not to accept the low amount of Rs. 38 per share which is being